# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT RAJYA SABHA UNSTARRED QUESTION NO-1906 ANSWERED ON - 10/03/2021

## **REPRESENTATION ON AGE RELAXATION TO EWS CANDIDATES**

# 1906. DR. SANTANU SEN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether it is a fact that there is no age relaxation for Economically Weaker Section (EWS) students/candidates applying for Government jobs;

(b) whether Government has received any representation from student groups/MPs for making provision of age relaxation for EWS candidates;

(c) if so, Government's reaction thereto;

(d) whether there is any plan to provide age relaxation to EWS candidates in Central Government jobs as some State Governments have also made provision for the same in their respective States; and

(e) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

## THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) & (b) Yes Sir.

(c) to (e) The rules framed by the Government regarding reservation to EWS do not provide for Age Relaxation to the candidates at present and no such proposal is under consideration.

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